

**THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM):** (a) and (b). **Uttar Pradesh:** With the agreement of all the political parties in Uttar Pradesh arrived at in a meeting of their representatives convened by the Chief Election Commissioner at Lucknow on the 22nd of May 1968 and after discussions with the Governor of Uttar Pradesh who also held a similar view, it was tentatively decided to hold the mid-term election in Uttar Pradesh in the second half of February, 1969.

**Bihar:** So far as Bihar is concerned, the Chief Election Commissioner has not yet met the Governor of Bihar or the representatives of the political parties. No time for the holding of the mid-term election in Bihar has therefore been fixed even tentatively.

(c) There has been no pressure from any political party on the Election Commission.

#### **Wage Board for Journalists**

**836. SHRI S. M. BANERJEE:** Will the Minister of **LABOUR AND REHABILITATION** be pleased to state:

(a) whether the recommendations of the **Wage Board for Journalists** and non-working Journalists have since been implemented by all Newspapers;

(b) if not, the steps taken by Government to get them implemented through State Governments or otherwise; and

(c) the response of the State Governments in this regard?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI):**

(a) Two separate statements showing the available information on the progress of implementation of the recommendations of the Wage Boards are placed on the Table of the House. [Placed in Library. See No. LT-1439/68].

(b) and (c). The recommendations of the **Wage Board for Working Journalists** are enforceable statutorily and the State Governments are taking necessary action to secure their implementation. Recommendations of the **Wage Board for Non-working Journalists** however are not enforceable statutorily and their implementation is to be secured mainly by persuasion and advice. The State Governments are taking necessary action in this regard also.

#### **Transport Rail of Foodgrains by Railways in Punjab and Haryana**

**837. SHRI ONKAR LAL BERWA:**  
**SHRI S. N. MAITI:**

Will the Minister of **FOOD AND AGRICULTURE** be pleased to state:

(a) whether it is a fact that the Ministries of Food and Agriculture and Railways had recently blamed each other for lack of cooperation by each other in properly handling the bumper food crop in Haryana and Punjab; and

(b) if so, the reasons for lack of co-ordination in this matter?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE):** (a) No, Sir. Some reports appearing in the press did give this wrong impression and a joint statement was, therefore, issued to the press by both the Ministries to correct any such impression.

(b) Does not arise.

#### **Loading of Foodgrains in Haryana and Punjab**

**838. SHRI ONKAR LAL BERWA:** Will the Minister of **FOOD AND AGRICULTURE** be pleased to state:

(a) whether it is a fact that there was acute shortage of labour in Haryana and Punjab which delayed loading of foodgrains; and